

**HIGH COURT OF TRIPURA
AGARTALA**

No.F.9(a)(146)-HC/2014/(5654-95) Dated, Agartala, the 16th July, 2021

RELEASE ORDER

The Hon'ble High Court has been pleased to release Shri Rahul Roy, a Grade-II Officer of Tripura Judicial Service, now posted as Civil Judge (Sr. Divn.) & Asstt. Sessions Judge, Dhalai District, Ambassa with effect from the afternoon of 20.07.2021 to join as Deputy Registrar, National Green Tribunal, Eastern Zone Bench, Kolkata, on deputation basis for a period of 1(one) year from the date of his release keeping lien in the post of Grade-II of Tripura Judicial Service.

This is issued pursuant to the letter bearing No. NGT/PB/16/ Admin/ 2016/870 dated 05.07.2021 issued by the Registrar General, National Green Tribunal, Principal Bench, New Delhi 110001.

By order,
Sd/-

(D.M.Jamatia)
Registrar General

Copy to:

1. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala;
2. The Secretary to Hon'ble Mr. Justice S.Talapatra, Judge, High Court of Tripura, Agartala;
3. The Secretary to Hon'ble Mr. Justice A. Lodh, Judge, High Court of Tripura, Agartala;
4. The Secretary to Hon'ble Mr. Justice S.G.Chattopadhyay, Judge, High Court of Tripura, Agartala;
5. The Accountant General, Agartala, Tripura;
6. The Registrar General, National Green Tribunal, Principal Bench, New Delhi 110001;
7. The Registrar, National Green Tribunal, Eastern Zonal Bench, Kolkata, West Bengal;
8. The L.R & Secretary, Law Department, Government of Tripura;
9. **The District & Sessions Judge**, Gomati District, Udaipur/Khowai District, Khowai/North Tripura District, Dharmanagar/Dhalai District, Ambassa/Sepahijala District, Sonamura/West Tripura District, Agartala/Unakoti District, Kailashahar/South Tripura District, Belonia;

Contd....

10. **The Judge, Family Court**, Udaipur, Gomati District/Khowai, Khowai District/Agartala, West Tripura District/Dharmanagar, North Tripura District/Kailashahar, Unakoti District/Sonamura, Sepahijala District/Ambassa, Dhalai District/Belonia, South Tripura District;
11. **Shri S. Sharma Roy**, District & Sessions Judge, Dhalai District, Ambassa for information **with request to make necessary arrangement regarding charge of office and court of Shri Rahul Roy, Civil Judge (Sr. Divn.) & Asstt. Sessions Judge, Dhalai District, Ambassa;**
12. The Registrar (Vigilance), High Court of Tripura, Agartala;
13. The Registrar (Judicial), High Court of Tripura, Agartala;
14. The Member Secretary, Tripura State Legal Services Authority, Agartala;
15. The Secretary, High Court legal Services Committee, High Court of Tripura, Agartala;
16. The Director, Tripura Judicial Academy, Agartala;
17. The Registrar (Admn. P&M), High Court of Tripura, Agartala;
18. The Joint Registrar, High Court of Tripura, Agartala;
19. The Deputy Registrar (Judicial)-cum-CPC, High Court of Tripura, Agartala;
20. **Shri Rahul Roy**, Civil Judge (Sr. Divn.) & Asstt. Sessions Judge, Dhalai District, Ambassa. **He is directed to handover the charge of the office and court of the Civil Judge (Sr. Divn.) & Asstt. Sessions Judge, Dhalai District, Ambassa to an officer as arranged by the District & Sessions Judge, Dhalai District, Ambassa;**
21. All Deputy Registrars, High Court of Tripura, Agartala;
22. The Treasury officer, Ambassa, Dhalai District;
23. The System Analyst, High Court of Tripura, Agartala for uploading the same in the official website of the High Court of Tripura;
24. The Superintendent Accounts Section/Establishment Section, High Court of Tripura.


Registrar General